

श्री यशपाल सिंह : कुछ तो हां या ना में जवाब मिलना चाहिए था। पार्लियामेंट में हां का ना लिख दिया गया, मैंने खुद आप से दरखास्त की, कुछ तो जवाब होना चाहिए।

MR. SPEAKER: I would not answer you. Kindly sit down.

श्री यशपाल सिंह : मिनिस्टर साहब, पार्लियामेंट्री प्रफेसर्स बैठे हुए थे, इन की जानकारी में हुआ। इस बात को कैसे व्हाइट वाश कर रहे हैं? मैं अपनी तरफ से कोई गलत बात कहूँ या शोर मचाऊँ ऐसा नहीं चाहता। लेकिन आपकी तरफ से . . .

MR. SPEAKER: No, no. Nothing will be taken down.

श्री यशपाल सिंह* :

MR. SPEAKER: Nothing is being taken down. This is not the way of telling. You are only wasting your energy. It is not being recorded here. The Speaker has no ears now.

श्री यशपाल सिंह* :

श्री मुहम्मद इत्तनाईल (बैरकपुर) :
प्रध्यक्ष महोदय

MR. SPEAKER: Order, order. The hon. Member may resume his seat. What Shri Yashpal Singh did he also wants to do now.

Nothing that he says will be recorded.

SHRI MOHAMMAD ISMAIL:*

12.26 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of

Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 29th July, 1968, agreed without any amendment to the Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 23rd July, 1968."

12.26 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-THIRD REPORT

SHRI KHADILKAR (Khed): I beg to present the Thirty-third Report of the Committee on Private Members' Bills and Resolutions.

12.27 hrs.

ENEMY PROPERTY BILL—contd.

MR. SPEAKER: The House will now take up further clause-by-clause consideration of the Enemy Property Bill.

SHRI MOHAMMAD ISMAIL (Barrackpore):*

MR. SPEAKER: Nothing that he says will be taken down. Will he kindly sit down now?

SHRI MOHAMMAD ISMAIL:*

MR. SPEAKER: Will he kindly sit down now? If he does not sit down, then I shall have to adjourn the House. (Interruptions). The House will now stand adjourned to meet again at 2 P.M.

12.28 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.